

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4969  
ANSWERED ON:26.08.2010  
MISCONDUCT BY TTES  
Saroj Smt. Sushila

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the instances of Travelling Ticket Examiners (TTEs) after collecting fines from passengers let them re-enter into the reserved compartments in consequence of which the passengers in the reserved compartments have to face difficulties;
- (b) if so, whether strict actions have been taken against the said TTEs; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): Some instances do come to notice of the Railways occasionally.
- (b) & (c): Action is taken against the erring Travelling Ticket Examiners (TTEs) under the Discipline & Appeal Rules as and when complaints are received. However, the details of the action taken are not compiled.